

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE DR. JUSTICE KAUSER EDAPPAGATH**

Wednesday, the 29th day of July 2026 / 7th Sravana, 1948

BAIL APPL. NO. 4201 OF 2026

CRIME NO.762/2026 OF Museum Police Station, Thiruvananthapuram

PETITIONER:

**KIRAN P.S, AGED 35 YEARS S/O SREEKUMAR NAIR, KUKILA VEEDU,
KANNAMCODE NEAR MUKKUNADU SCHOOL, NARUVAMOODU, THIRUVANANTHAPURAM,
PIN - 695528**

RESPONDENT:

**STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF
KERALA, ERNAKULAM, PIN - 682031**

**This Bail application coming on for orders upon perusing the
petition and upon hearing the arguments of M/S AARON ZACHARIAS BENNY,
P.M.RAFIQ, AJEESH K.SASI, SRUTHY N. BHAT, SRUTHY K.K, K.ARAVIND MENON,
SONA MARIA BIJU, P.VIJAYA BHANU (SR.) Advocates for the petitioners the
court passed the following:**



ORDER

Post on 30.07.2026 along with B.A. No.4109/2026, B.A. No.4093/2026 and B.A. No.4058/2026.

Sd/- DR. KAUSER EDAPPAGATH JUDGE

